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OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE

New Delhi, the 18th December, 1977.

Notification.

3101
No. 499 - F.No.316/31/79-WT : In exercise of the powers conferred by sub-section (1) of section 269B of the Income-tax Act, 1961 (43 of 1961), and in partial modification of their order dated 19.4.1977 (the Central Government hereby order that in Table appended to the aforesaid order dated 19th April 1977, the entries in Nos. 18A, 18B and 18C shall be substituted by the following:

TABLE

1.	2.	3.
18A	Inspecting Assistant Commissioner of Income-tax Acquisition Range-I, Bombay.	Areas comprised in all the Cadastral Survey numbers of Bombay District Except Mahim Cadastral Survey Division.
18B	Inspecting Assistant Commissioner of Income-tax, Acquisition Range-II, Bombay.	(1) Mahim Cadastral Survey Division of Bombay District. (11) Bandra, Danda, Juhu and <i>Vile</i> Parle Villages of Andheri Taluka of Bombay Suburban District. (111) Borivli Taluka of Bombay Suburban District.
18C	Inspecting Assistant Commissioner of Income-tax, Acquisition Range-II, Bombay.	(1) All Villages of Andheri Taluka of Bombay Suburban District other than those assigned to Range-II.

- (ii) Ghembur, Wadi, Wadha, Borla
Chunabatti, Kurla, Deonar and
Anik Villages of Kurla Taluka
of Bombay Suburban District.
- (iii) All the Villages of Kurla
Taluka of the Bombay Suburban
District other than those
assigned to Range-II.

This order shall come into force with effect from 1.1.80.

S.R. Gupta
(S.R. Gupta)

Under Secretary, to the Government of India.

To

The Manager,
Government of India Press,
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11. Inspecting Asstt. Commissioner of Income-tax,
Inspection Division, C.B.D.T., Vikas Bhavan, 'D'
Block, Ground Floor, Room No.13, New Delhi.
12. All Officers in the Tech.wtag of C.B.D.T.

(S.R. Gupta)
Under Secretary to the Govt of India